

New units of BHEL

85. DR. BHAGWAT KARAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether land of farmers at many places has been acquired by Bharat Heavy Electricals Limited (BHEL) to set up its new units, the State-wise details thereof in terms of numbers of units which have not made a start, so far;

(b) whether any plan/proposal has been chalked out by Government to start new units, in coming days;

(c) if so, the details thereof; and

(d) whether any plan has been chalked out to grant permission to the unemployed farmers to use their BHEL acquired land for agriculture, till the time the said industrial units come into operation?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) Sir, the only instance in the last ten years (*i.e.* 2010-11 to 2019-20) where land of some farmers was acquired for setting up of a manufacturing unit/plant of Bharat Heavy Electricals Limited (BHEL), has been in Bhandara District of Maharashtra *viz.* for Power Equipment Fabrication Plant (PEFP).

The proposed PEF of BHEL at Bhandara, Maharashtra has not become operative so far primarily due to considerable subdued business scenario in the domestic conventional power sector market of the Company.

(b) At present, there is no proposal under consideration to setup any new manufacturing unit of BHEL in the country.

(c) Not applicable in view of (b) above.

(d) No Sir, there is no plan drawn out by BHEL to permit farmers to use the land acquired by the Company at Bhandara in Maharashtra for agriculture purpose.

CSR Fund allocated by PSUs

86. SHRI NARAIN DASS GUPTA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of total funds allocated towards Corporate Social Responsibility (CSR) by top fifteen Public Sector Undertakings (PSUs); and